

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70404 of 2019

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/302-304-2018-19 dated 11.09.2018 passed by Commissioner (Appeals) CGST, Meerut)

Shri Sunil Kumar, Director

.....Appellant

(6th KM Meerut Road, Muzaffarnagar, U.P.-251003)

VERSUS

Commissioner of Central Excise, Meerut

....Respondent

(Meerut)

APPEARANCE:

Shri Rajesh Chhibber, Advocate for the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.12.2024
DATE OF DECISION : 18.12.2024

The appeal is allowed by way of remand. For order, see order of date in Excise Appeal No.70403 of 2019.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS